

SCHEDULE I

FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SCORPIO TELEVISION INDIA PRIVATE LIMITED

1	Name of corporate person	SCORPIO TELEVISION INDIA PRIVATE LIMITED
2	Date of incorporation of corporate person	12/05/2006
3	Authority under which corporate person is incorporated/ registered	The Registrar of Companies, Mumbai
4	Corporate Identity Number of corporate person	U92131MH2006PTC301048
5	Address of the registered office and principal office (if any) of corporate person	Star House, Urmi Estate, 95 Ganpatrao Kadam Marg, Lower Parel (W), Mumbai - 400013
6	Liquidation commencement date of corporate person	03 rd October, 2023
7	Name, address, email address, telephone Number and the registration number of the liquidator	Ms. Kala Agarwal. IP Registration No: IBBI/IPA-002/IP-N00841/2019-2020/12734 Address: 801, Embassy Centre, Jamnalal Bajaj Road, Nariman Point, Mumbai-400021. E-mail:pcskalaagarwal@gmail.com Mobile: 07021597117
8	Last date for submission of claims	01 st November, 2023

Notice is hereby given that the Scorpio Television India Private Limited has commenced Voluntary Liquidation on 03rd October, 2023.

The stakeholders of Scorpio Television India Private Limited are hereby called upon to submit a proof of their claims, on or before 01st November, 2023 to the liquidator at the address mentioned against Item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Ms. Kala Agarwal

IP Registration No: IBBI/IPA-002/IP-N00841/2019-2020/12734

Date: 04th October, 2023

Place: Mumbai

SCHEDULE I
FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SCORPIO TELEVISION INDIA PRIVATE LIMITED

1 Name of corporate person	SCORPIO TELEVISION INDIA PRIVATE LIMITED
2 Date of incorporation of corporate person	12/05/2006
3 Authority under which corporate person is incorporated/ registered	The Registrar of Companies, Mumbai
4 Corporate Identity Number of corporate person	U92131MH2006PTC301048
5 Address of the registered office and principal office (if any) of corporate person	Star House, Urmi Estate, 95 Ganpatrao Kadam Marg, Lower Parel (W), Mumbai - 400013
6 Liquidation commencement date of corporate person	03rd October, 2023
7 Name, address, email address, telephone Number and the registration number of the liquidator	Ms. Kala Agarwal. IP Registration No: IBBI/IPA-002/IP-N00841/2019-2020/12734 Address: 801, Embassy Centre, Jammalal Bajaj Road, Nariman Point, Mumbai- 400021. E-mail: pscsalaagarwal@gmail.com Mobile: 07021597117
8 Last date for submission of claims	01st November, 2023

Notice is hereby given that the Scorpio Television India Private Limited has commenced Voluntary Liquidation on 03rd October, 2023.

The stakeholders of Scorpio Television India Private Limited are hereby called upon to submit a proof of their claims, on or before 01st November, 2023 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 04th October, 2023
Place: Mumbai

Sd/-
Ms. Kala Agarwal
IP Registration No: IBBI/IPA-002/IP-N00841/2019-2020/12734

NOTICE

Notice is hereby given that the Certificate(s) for the under mentioned Equity Shares of the Company : ULTRATECH CEMENT LTD have been lost / misplaced and the holder(s) / purchaser(s) of the said Equity Shares have applied to the Company to issue duplicate Share Certificate(s).

Any person who has a claim in respect of the said Shares should lodge the same with the Company at its Registered Office within 21 days from this date else the Company will proceed to issue duplicate certificate(s) to the aforesaid applicants without any further intimation.

S.No.	Name of the Shareholder	Folio No.	Certificate No.	Dist. From	Dist. To	No. of Shares
1	UJWALA PURUSHOTTAM BHAVE	05638640	46089	31714915	31714994	80
Total						80

(Name of Shareholder(s)-
UJWALA PURUSHOTTAM BHAVE
Dated : 04-10-2023

Name and Registered Office address of Company :
Ultratech Cement Ltd, "B" Wing, Ahura Centre,
2nd Floor, Mahakali Caves Road, Mumbai, Maharashtra, 400093

CHANGE OF NAME

I, Jayanta Kumar Basu residing at PO - Bansdrani, PS - Bansdrani, Kolkata - 700070 declare that Jayanta Kumar Basu and Basu Jayanta Kumar is the same and one identical person vide affidavit dated 29.09.2023 before Metropolitan Magistrate Calcutta.

CLASSIFIEDS

PERSONAL

THANKS GIVING

HOLY Spirit Thou who makes me See Everything and Shows me the way to Reach My Ideals, you who gives me the Divine Gift to forgive and forget the Wrongs that is done unto me and who is in all instances of my life with me I in this short Dialogue want to thank you for everything and confirm once more that I do not want to be Separated from you, no matter how great the material desire may be I want to Be with you and my loved ones in your perpetual glory forever Amen - ZDS

0070866177-1

NOTICE

HOUSING DEVELOPMENT FINANCE CORPORATION
LIMITED

Regd. Office: Ramon House, H T Parekh Marg, 169, Backbay Reclamation, Churchgate, Mumbai-400 020

NOTICE is hereby given that the certificate for the undermentioned securities of the Company has been lost/misplaced and the holder of the said securities/applicant has applied to the Company to issue duplicate certificate.

Any person who has a claim in respect of the said securities should lodge such claim with the Company at its Registered Office within 15 days from this date, else the Company will proceed to issue duplicate certificate without further intimation.

Name of the holder	Kind of Securities & face value	No. of Securities	Distinctive Numbers
B S Srikrishna	Equity & Rs 2/- each	3300	6979236-6982535
Place: BENGALURU			B S Srikrishna
Date: 02/10/2023			Name of holder/ Applicant

NESTLÉ INDIA LIMITED

(CIN: L15202DL1959PLC003786)

Regd. Office: 100 / 101, World Trade Centre, Barakhamba Lane, New Delhi-110 001
Email: investor@in.nestle.com; Website: www.nestle.in; Ph: 011-23418891

FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF THE COMPANY

Sub.: Transfer of Equity Shares of the Company to the Demat Account of Investor Education and Protection Fund (IEPF) Authority

This Notice is published pursuant to the provisions of the Companies Act, 2013, and the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 read with the relevant circulars and amendments thereto ('IEPF Rules'), that the shareholders concerned are being informed by the Company regarding transfer of their shares to the Demat Account of IEPF Authority in accordance with the IEPF Rules, in case they do not encash any of their dividend(s), which remains unpaid/unclaimed for last seven consecutive years, by the next due date of transfer i.e. 9th January 2024. The details of such shareholders including their name and folio number or DP-Client ID number are available on the Investors Section of the Company's website www.nestle.in.

For the shares/dividends already transferred to IEPF Authority, the shareholders can claim such shares/dividends by making an online application to the IEPF Authority in Form IEPF-5, as prescribed under the IEPF Rules and the same is available along with all details at IEPF website www.iepf.gov.in.

"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers and Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever. Registered letters are not accepted in response to box number advertisement."

For
Advertising in
TENDER PAGES
Contact
JITENDRA PATIL
Mobile No.:
9029012015
Landline No.:
67440215

THIS IS A PUBLIC ANNOUNCEMENT
ACQUIRE, PURCHASE
INITIAL PUBLIC OFFERING
THE SEC

भारतीय
मेस्ट,
शी
जात,
ण
ग नगर
...वादी
जात
धुवन
कुर्ला
वादी
ण ३
खली
की,
ग,
बई
णि
णि
या
१२
च
णि
श
ना
र
न
ये
ने
ने

खवासिह, या रकमेचे वसुलीसाठी इंडियन बँक एसएमएस स्मॉल शाखा, सिव्युअर क्रेडिटर्स यांनी विक्री करण्याचे ठरविले आहे. राखीव किंमत रु. ८१,५०,०००/- (रुपये ऐक्याऐंशी लाख, पन्नास हजार फक्त) आणि बयाण ठेवर रक्कम रु. ८,१५,०००/- (रुपये आठ लाख पंधरा हजार फक्त).

ई-लिलावाद्वारे विक्रीसाठीच्या मालमत्तेचे तपशील खालीलप्रमाणे देण्यात येत आहे

गहाण मालमत्तेचे तपशील	राखीव किंमत	ईएमडी
मालमत्ता आयडी नं.: IDIBYASHORANG श्री. जयराम एन. मोरे यांच्या नावे असलेले ऑफिस नं. ०४ आणि ०५, खालचा तळ मजला, एन्वियर कॉर्पोरेट पार्क, एलबीएस रोड, जॉन्सन आणि जॉन्सन समोर, मुलुंड (पश्चिम), मुंबई ४०००८० येथे असलेल्या मालमत्तेचे चटई क्षेत्रफळ ४३२ चौ. फूट आहे. (सदर मालमत्ता दि. १४/०३/२०१९ रोजी श्री. जयराम नवनाथ मोरे आणि श्री अनिल सदाशिव वाघमळे यांनी इंडियन बँक (ई-अलाहाबाद बँक) यांच्या नावे उपनिबंधक कार्यालय, खंडाळा यांनी अंमलात आणलेल्या रजिस्टर्ड मॉर्गेज डिड नोंदणी क्र. ८९९/२०१९ संरक्षित आहे.	रु. ८१,५०,००० (रुपये ऐक्याऐंशी लाख पन्नास हजार फक्त)	रु. ८,१५,००० (रुपये आठ लाख पंधरा हजार फक्त)

लिलावाची दिनांक ०६/११/२०२३ (११.०० ते १७.०० वाजेपर्यंत) **AO ID : IDIB0473954**

लिलाव उघडण्याची तारीख आणि वेळ : ०६/११/२०२३, ११:००:०० तास **बोली वाढवण्याची रक्कम : रु. १०,०००/-**

लिलाव बंद होण्याची तारीख आणि वेळ : ०६/११/२०२३, १७:००:०० तास

मालमत्ता पाहण्याची दिनांक : २५/१०/२०२३ (सकाळी ११ ते दुपारी १) **IFSC CODE : IDIB000B174**

EMD A/c No. 6161885804, CA- Indian Bank, Bhosari Branch, Pune

विक्री संदर्भात अधिक माहिती, नियम व अटी संदर्भातील अधिक तपशीलासाठी वेबसाईट लिंक - **"https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp?property_id=IDIBYASHORANG"** आणि सिव्युअर क्रेडिटर्स वेबसाईट **www.indianbank.in/tenders**. बोलीधारकांनी ऑनलाईन बोलीमध्ये भाग घेण्यासाठीचा तपशील आमच्या ई लिलावाची सेवा प्रदाता एमएसटीसी लि. यांच्या वेब साईट (**www.mstcecommerce.com**) वर मिळेल. तांत्रिक सहाय्यासाठी एमएसटीसी हेल्पडेस्क नं. ०३३-२२९०१००४ आणि अधिक माहितीसाठी सर्व्हिस प्रोव्हायडर्स च्या हेल्प डेस्कवर संपर्क करावा. एमएसटीसी लि. वरील नोंदणीच्या माहितीसाठी कृपया संपर्क साधा : **ibapiop@mstcecommerce.com** आणि ईएमडी स्थितीच्या माहितीसाठी संपर्क साधा **ibapiin@mstcecommerce.com**. मालमत्तेचा तपशील आणि मालमत्तेच्या छायाचित्रासाठी **https://ibapi.in/9009024026** आणि **099-89906939** संपर्क करावा. निविदाकारांना वेबसाईट **https://ibapi.in** आणि **www.mstcecommerce.com** मधील मालमत्ता शोधताना वर नमूद केलेला प्रॉपर्टी आयडी नंबर वापरण्याचा सल्ला देण्यात आला आहे. दिनांक: ३०/०९/२०२३ स्थळ : एसएमएस-स्मॉल पुणे (मजकूरत संविधान असल्यास इंग्रजी मजकूर ग्राह्य धरावा) प्राधिकृत अधिकारी मो. ९०४९५४००८६

ACRE
MAKING ASSETS WORK

**असेट्स केअर अँड रिकन्स्ट्रक्शन
एन्टरप्रायझेस लिमिटेड**
२रा मजला, मोहन देव बिल्डिंग, १३,
टॉलस्टॉय मार्ग, नवी दिल्ली-११०००१

कच्चा सूचना
(स्थावर मिल्कतीकरिता)

ज्याअर्थी, ऑल्टिको कंपिटल इंडिया लिमिटेडच्या प्राधिकृत अधिकाऱ्यांनी सिव्युरिटीयझेशन अँड रिकन्स्ट्रक्शन ऑफ फायनान्सियल असेट्स अँड एन्फोर्समेंट ऑफ सिव्युरिटी इंटरेस्ट अँड, २००२ अन्वये आणि कलम १३(१२) सहावाचता सिव्युरिटी इंटरेस्ट (एन्फोर्समेंट) रुल्स, २००२ च्या नियम ३ अन्वये प्रदान केलेल्या अधिकाराचा वापर करून कर्जदार म्हणजेच एसएसएससी एस्कॉर्टिक्स प्रायव्हेट लिमिटेड (पूर्वी श्री साई सागर कन्सल्टंट्स अशा ज्ञात) द्वारा तिचे संचालक/गहाणवटदार आणि हमीदार (खालील कोष्टकात नमूद) यांना बोलाविण्यासाठी दिनांक ११.१२.२०१९ रोजीची मागणी सूचना जारी केली होती.

एसएसएससी एस्कॉर्टिक्स प्रायव्हेट लिमिटेड (पूर्वी श्री साई सागर कन्सल्टंट अशा ज्ञात)	कर्जदार
एसएसएससी एस्कॉर्टिक्स प्रायव्हेट लिमिटेड (पूर्वी श्री साई सिध्दी डेव्हलपर्स अशा ज्ञात) <td>गहाणवटदार</td>	गहाणवटदार

मे. साई इस्कॉन डेव्हलपर्स

**शेड्यूल II
फॉर्म ए**
सार्वजनिक घोषणा
भारतीय दिवाळखोरी आणि दिवाळखोरी मंडळाचे नियमन १४ (स्वैच्छिक लिक्विडेशन प्रक्रिया) नियम, २०१७)
स्कार्पिओ टेलिफिज्जन् इंडिया प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्ष वेधण्यासाठी

१ कार्पोरेट व्यक्तीचे नाव	स्कार्पिओ टेलिफिज्जन् इंडिया प्रायव्हेट लिमिटेड
२ कार्पोरेट व्यक्तीच्या समवेशाची तारीख	१२/०५/२००६
३ प्राधिकरण ज्या अंतर्गत कार्पोरेट व्यक्ती समाविष्ट आहे/ नोंदणीकृत आहे	रजिस्ट्रार ऑफ कंपनीज, मुंबई
४ कार्पोरेट व्यक्तीची कार्पोरेट ओळख क्रमांक	U92131MH2006PTC301048
५ कार्पोरेट व्यक्तीच्या नोंदणीकृत कार्यालयाचा आणि मुख्य कार्यालयाचा पत्ता (असल्यास)	स्टार हाउस, उर्मी इस्टेट, १५ गणपतराव कदम मार्ग, लोअर परेल (प), मुंबई - ४०००१३
६ कार्पोरेट व्यक्तीची लिक्विडेशन सुरू होण्याची तारीख	०३ ऑक्टोबर २०२३
७ लिक्विडेटरचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि नोंदणी क्रमांक	कला अग्रवाल आयपी नोंदणी क्रमांक: IBBI/IPA-002/IP-N00841/2019-2020/12734 पत्ता: ८०१, एक्सप्रेस सेंटर, जमनालाल बजाज रोड, नरिमन पॉइंट, मुंबई- ४०००२१. ई-मेल: pscalaagarwal@gmail.com मोबाईल : ०७०२१५१७११७
८ दावे सादर करण्याची शेवटची तारीख	०१ नोव्हेंबर २०२३

याद्वारे नोटीस दिली जाते की स्कार्पिओ टेलिफिज्जन् इंडिया प्रायव्हेट लिमिटेडने ०३ ऑक्टोबर २०२३ रोजी ऐच्छिक लिक्विडेशन सुरू केले. स्कार्पिओ टेलिफिज्जन् इंडिया प्रायव्हेट लिमिटेडच्या भागधारकांना ०१ नोव्हेंबर २०२३ रोजी किंवा त्यापूर्वी आयटम ७ विरुद्ध नमूद केलेल्या पत्त्यावर लिक्विडेटरकडे त्यांच्या दाव्यांचा पुरावा सादर करण्याचे आवाहन करण्यात आले आहे. आर्थिक कर्जदारांनी त्यांच्या दाव्यांचा पुरावा केवळ इलेक्ट्रॉनिक पद्धतीने सादर करावा. इतर सर्व भागधारक दाव्यांचा पुरावा वैयक्तिकरीत्या, पोस्टाने किंवा इलेक्ट्रॉनिक माध्यमाने सादर करू शकतात. दाव्याचे खोटे किंवा दिशाभूल करणारे पुरावे सादर केल्यास दंड आकारला जाईल.

तारीख: ०४ ऑक्टोबर २०२३
दिनांक: मुंबई

सही/-
कला अग्रवाल
आयपी नोंदणी क्रमांक: IBBI/IPA-002/IP-N00841/2019-2020/12734

ACRE
MAKING ASSETS WORK

**असेट्स केअर अँड रिकन्स्ट्रक्शन
एन्टरप्रायझेस लि.**
२रा मजला, मोहन देव बिल्डिंग, १३, टॉलस्टॉय मार्ग, नवी दिल्ली-११०००१

कच्चा सूचना
(स्थावर मिल्कतीकरिता)

ज्याअर्थी, ऑल्टिको कंपिटल इंडिया लिमिटेडच्या प्राधिकृत अधिकाऱ्यांनी सिव्युरिटीयझेशन अँड रिकन्स्ट्रक्शन ऑफ फायनान्सियल असेट्स अँड एन्फोर्समेंट ऑफ सिव्युरिटी इंटरेस्ट अँड, २००२ अन्वये आणि कलम १३(१२) सहावाचता सिव्युरिटी इंटरेस्ट (एन्फोर्समेंट) रुल्स, २००२ च्या नियम ३ अन्वये प्रदान केलेल्या अधिकाराचा वापर करून कर्जदार म्हणजेच एसएसएससी एस्कॉर्टिक्स प्रायव्हेट लिमिटेड (पूर्वी श्री साई सागर कन्सल्टंट्स अशा ज्ञात) द्वारा तिचे संचालक/गहाणवटदार आणि हमीदार (खालील कोष्टकात नमूद) यांना बोलाविण्यासाठी दिनांक ११.१२.२०१९ रोजीची मागणी सूचना जारी केली होती.

एसएसएससी एस्कॉर्टिक्स प्रायव्हेट लिमिटेड (पूर्वी श्री साई सागर कन्सल्टंट अशा ज्ञात)	कर्जदार
एसएसएससी एस्कॉर्टिक्स प्रायव्हेट लिमिटेड (पूर्वी श्री साई सिध्दी डेव्हलपर्स अशा ज्ञात) <td>गहाणवटदार</td>	गहाणवटदार
मे. साई इस्कॉन डेव्हलपर्स <td>गहाणवटदार</td>	गहाणवटदार
मे. साई तसवीर डेव्हलपर्स <td>गहाणवटदार</td>	गहाणवटदार
साई सिध्दांत रिअलिटीज प्रा. लि. <td>तारण देणारा आणि हमीदार</td>	तारण देणारा आणि हमीदार
साई आशिर्वाद डेव्हलपर्स प्रा. लि. <td>तारण देणारा</td>	तारण देणारा
साई श्रद्धा विवेक इन्फ्रास्ट्रक्चर प्रायव्हेट लिमिटेड <td>तारण देणारा</td>	तारण देणारा
साई श्रद्धा विवेक रिअलिटीज प्रायव्हेट लिमिटेड <td>तारण देणारा</td>	तारण देणारा